## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **20.09.2025** (SATURDAY)

# CHENNAI BENCH (HYBRID MODE) 10:30 AM

Click here to join VC

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

#### For Orders

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for
				Respondents
1.	IA No.1095/2023 & 1260/2024 (For Directions) in Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022	P Mohanraj & 2 Ors. Vs Axis Bank Ltd & 6 Ors	Mr. TK Bhaskar	Ms. Poornima Hatti R1 Mr. V Mahesh- R3 Mr. Vipin Warrier R4

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023- 11/Instructions% 20for% 20joining% 20Video% 20Conferencing.pdf
- 5. The appearance slips may be sent at: <a href="mailto:vcnclatchennai5@gmail.com">vcnclatchennai5@gmail.com</a>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on **e-mail ID**: <a href="mailto:vcnclatchennai5@gmail.com">vcnclatchennai5@gmail.com</a>

By order of Hon'ble Member (Judicial)

Chennai Bench

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